

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/399(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SAPNA SUREKA
UNDER SECTION	SECTION 95(1)

Counsel / Authorised Representative appeared physically / through video conference:

Ms. Usha Doshi, Adv. : For Financial Creditor
Ms. Priyanka Gope, Adv. :

Ms. Noelle Banerjee, Adv. : For Respondents
Mr. Dipak Dey, Adv. :
Mr. Dipanjan Dey, Adv. :
Ms. Shreyasi Manna, Adv. :

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Respondents present.
2. In view of the order passed by this Adjudicating Authority on 29.08.2022 in the matter, list this matter on **11.11.2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)